COMMODITIES

THE ECONOMIC TIMES COMMODITY INDEX

Commodities (Dec 2003=1000)	Day's Index	Prev. Index	Week Ago	Month Ago
Index	3553.2	3539.8	3515.2	3444.0
Subgroup				
Bullion	8309.6	8305.4	8332.9	8098.7
Cement	2497.5	2497.5	2497.5	2464.3
Chemicals	3212.2	3212.2	3212.2	3145.3
Edible Oil	2415.9	2413.7	2430.9	2489.4
Foodgrains	2782.2	2746.6	2668.3	2583.5
Fuel	3560.0	3560.0	3560.0	3560.0
Indl Metals	1920.0	1920.0	1920.0	1919.9
Other Agricom	2334.1	2331.8	2342.6	2346.3
Plastics	1901.4	1901.4	1833.3	1770.4

Compiled By ET Intelligence Group

On 24 January 2023

Inputs: NNS Online

SBI

Core Banking Tech Operations Department, State Bank of India, Global IT Centre, Sector-11, CBD Belapur, Navi Mumbai - 400614

TENDER CANCELLATION NOTICE

Subject: RFP for procurement, installation, commissioning and maintenance of hardware load balancer for CBS for CB-Tech Ops Department, State Bank of India.

This is with reference to the **RFP NO: SBI/GITC/Core Banking-Tech Operation/2022/2023/911** dated 24.11.2022 and subsequent Corrigendum-1 dated 09.12.2022 on the captioned subject. The tender process is hereby cancelled with the approval of the competent authority.

Place: Navi Mumbai — **Deputy General Manager**
Date : 25.01.2023 — **CB-Tech Ops.**

IN THE HON'BLE HIGH COURT OF M.P., INDORE BENCH
ORIGINAL JURISDICTION
IN THE MATTER OF THE COMPANIES ACT, 1956
And
IN THE MATTER OF M/S. M.P. PROTEINS PVT. LTD. (IN-LIQN.)
COMPANY PETITION NO. 19/2013

e- AUCTION SALE NOTICE

Pursuant to the orders dated **03/01/2023** of the Hon'ble High Court of M.P, Indore Bench, **e-Tenders** are invited for **sale** of the following assets/ properties of the company (In-Liqn.) on **"AS IS WHERE IS AND WHATSOEVER THERE IS BASIS"** from the prospective buyers :-

Lot No.1:- Factory Land & Building:- Freehold Industrial Land admeasuring 1.050 Hectares (Khasra No.10/2/min-1, 10/2/min-4, 11/min-1) situated at Pipliya Panth, Tehsil-Malhargarh Dist. Mandsour (M.P.).

Building:- Main Plant (building on steel structure), Plant office with office equipment's such as Sofa –(3 seater), Table. 3 Rooms in RCC, One Room for keeping steel water tank, Stores in RCC , Security Room, Cooling Tower-2nos with RCC Tray & cooling structure, Three toilets, Platform for packing section, Incomplete plant for Lecithin seven concial bottom MS Vessels (on steel structure), Oil tank farms-3, Boiler House (50 feet steel structure) Transformer yard boundary wall, temple.

Lot No. 2:- All Plant & Machineries, Store and other Miscellaneous Items:- 100 TPD Soya Oil Plant in following sections (i) Degumming Plant, (ii) Neutralizer with centrifuge, (iii) Deodoriser insulated, (iv) Bleacher,(v) Filter, system with pipelines Centifuge 3nos.in SS with Sight Glass, Flowmeter & Dial Thermometers, motors. Degumming Process Tank, Storage Tank, Filter vessels, Incomplete Lecithin Plant, Steel Structure, MS Vessels, Oil Water Sump, Hot Water Tank, Oil Tank, Intermediate process tanks, water tank, sump tank, Boiler-1no., Coal Fired, Furnace 4 Coal Feeding and FD Fan, chimney(self supported), MOC MS, Steam tubes SEAMLESS, ID and FD Fan, Feed Water tank, Thermic Fluid Heater, Electric Substation- Double pole structure intact in a Barbed wire open air set up HT Connection cut off, Cooling tower and pump house, fire extinguishers, field lights, steel scrap, chequer plates sheets, j hooks, cooper wire, pipe, fitting, flanges, valves in MS, pipe, fitting, flanges, valves in SS. Stock & Spares- Coal and Misc. Items etc.

Lot No.3- Composite Lot (All assets/properties mentioned in Lot No.1 & 2)

The detail of Reserve Price and EMD are as under:-

Lot No.	Description of Assets	Reserve Price (Amount) in Lacs)	EMD (Amount) in Lacs)
Lot No. 1	Factory Land and Building	199.32	20
Lot No. 2	Plant & Machineries and store and Miscellaneous items.	60.11	6
Lot No. 3	Composite lot (Lot No.1 & 2)	259.43	25

Note:-

I. Inspection of the above assets/properties will be held on **10/02/2023** between 11:00A.M. to 5:00 P.M. At the time of taking inspection of the aforesaid assets/properties of the company (In-Liqn.) at the office premises, all the interested buyers are directed to follow the advisory issued by the District Administration of the area in respect of spread of COVID-19.

ii. In order to participate in on-line-e-auction, tenderers have to pay a non-refundable e-auction participation fee of Rs.1000/- (Rupees One thousand only) in the account of "e-Auction of Assets by the Official Liquidator" Current Account No. 0212002100247959, Punjab National Bank, Sitlamata Bazar Branch, Indore, Branch Code-021200, RTGS/ NEFT/ IFS Code PUNB0021200.

iii. The tenderers should submit their online offer through the website **https://olmp.auctiontiger.net**

iv. For details/ help procedure/ online training about the e-auction, the prospective bidders may contact the service provider by e-mail- support@auctiontiger.net & ramprasad@auctiontiger.net, contact Person Mr. Ram Sharma, M- 9978591888 and land line no.(079-6813 6842/ 800).

v. The **EMD amount (Interest free)** should be deposited by way of NEFT/RTGS in the account of **"e-Auction of Assets by the Official Liquidator", Current Account No. 0212002100247959, Punjab National Bank, Sitlamata Bazar Branch, Indore, Branch Code-021200, RTGS/NEFT/IFS Code PUNB0021200.** The last date for submission of online offer along with EMD and online bid form along with enclosures is **24/02/2023** upto **6.00 PM.** No contention of any kind if any, shall be entertained by the Official Liquidator in this regard in future.

vi. The official Liquidator shall not be held responsible for the problem of internet connectivity, network problem, system crash down, power failure and such reason.

vii. The **e-auction** will be conducted through the website **https://olmp.auctiontiger.net** on **02/03/2023 between 1.00P.M to 3.00 P.M.** with auto time extension of 10 minutes each time if the bid is made in the Last minutes before close of e-auction till sale is concluded.

viii. This Sale is subject to confirmation by the Hon'ble High Court of M.P., Indore Bench.

ix. This Sale Notice be treated as notice to the Petitioner, secured creditors / unsecured creditors / contributories, Central & State Government authorities/bodies and all other parties having interest in the matter of company (In-Liqn.).

x. The prospective buyer should also peruse the valuation report etc. in detail by visiting the office of the Official Liquidator, Indore on any working day between **2.00 PM** to **3.00 PM** from date of advertisement to date of inspection as above and may also verify the relevant Revenue records/ location map directly from the Revenue Authorities, if any, so required so as to fully satisfy themselves before participating in the proposed e-auction. No contention of any kind if any, shall be entertained by the Official Liquidator in this regard in future.

xi. The other details of above **e–auction** along with Terms and Conditions of sale are available in the website **https://olmp.auctiontiger.net**

xii. The Terms and Conditions herein above may be relaxed / rescinded / stipulated further by Hon'ble High Court anytime.

Date: **23/01/2023**
Place: **INDORE (M.P.)**
Phone: **0731-2710051**

Sd/-
(VYOMESH SHETH, ICLS)
OFFICIAL LIQUIDATOR (I/C)
HIGH COURT OF MADHYA PRADESH, INDORE
1ST FLOOR, OLD CIA BUILDING, OPP. GPO, RESIDENCY AREA, INDORE (M.P.)

PricewaterhouseCoopers Officers' PF Trust/ The Staff Provident Institution of Price Waterhouse

Attention: Members / ex- Members of the PricewaterhouseCoopers Officers' PF Trust/ The Staff Provident Institution of Price Waterhouse

The Board of Trustees of PricewaterhouseCoopers Officers' PF Trust ("Trust") have decided to surrender the PF Trust to the EPFO Authorities w.e.f. 31st January 2023. Resultantly, w.e.f. 31st January 2023, all PF related activities like, withdrawal, advance, transfer and other Provident Fund (PF) related claims will be handled by the jurisdictional Provident Fund office at Kolkata. During this surrender process, all PF related activities may be kept on hold by the Trust. After this transition process, the Trust funds will be handed over to the EPFO authorities along with the statement of balances in each employee accounts. Post completion of this activity, the EPFO authorities will update the employee accounts in their system. Thereafter, the members may file their claims with RPFC, Kolkata.

By the order of the Board of Trustees
of PricewaterhouseCoopers Officers' PF Trust/
The Staff Provident Institution of Price Waterhouse

KERALA WATER AUTHORITY — **e-Tender Notice**

Tender No : 1)SE/PHC/KKD/91&/922022-23

1) Jal Jeevan Mission- Construction of 10 LL OHSR at Modakunnu and Supplying, Laying, Testing, and Commissioning of Distribution System and Providing FHTCs in Eramala Panchayath 2)Construction of 8 LL OHSR at Vilathapuram, Laying Distribution System and Providing FHTCs in Purameri Panchayath -Arur Zone1 **EMD**: Rs. 500000 (for each) **Tender fee** : Rs.16540 + (2978) GST (for each). **Last Date for submitting Tender** :16.02.2023, 04:00:pm. **Phone:** 0495-2371046. **Website:** www.kwa.kerala.gov.in, www.etenders.kerala.gov.in

Sd/- **Superintending Engineer,** PH Circle, Kozhikode

KWA-JB-GL-6-1493-2022-23

KOLKATA MUNICIPAL CORPORATION e-TENDER

ABRIDGED NIT

The **D.G. (TP&DD), The Kolkata Municipal Corporation** invites e-tender/quotation online expression of interest of lower bidder for following work :

NIT No. : KMC/D.G.(TP_DD)/14/2022-2023

Name of work : **Up-gradation and Refurbishment of Brick Sewer by desilting and GRP lining along Raja Dinendra Street in Br.-II, IV, V and VII area;** Estimated Value : **Tender amount to be quoted by the bidder**; Earnest Money : **2% of the Quoted price of the bidder**; Period of Completion : **36 months**; Last date and time of submission of bid : **10.03.2023 at 03.00 p.m.**; Bid submission start date (Online) on : **04.02.2023 - 03.00 p.m.**; The bid forms and other details are available on and from **03.02.2023 (03.00 p.m.)** from the website **https://etender.wb.nic.in** 1017/22-23

INVITATION FOR EXPRESSION OF INTEREST/PREQUALIFICATION

CORRIGENDUM
NOTICE FOR EXTENSION
Civil Structure & MEP Work for the Construction of Building at Gateway District, IGI Airport, New Delhi – 110037

With reference to the Advertisement published on dated 22nd September 2022 by Delhi International Airport Limited (**"DIAL"**) for the Invitation of Expression of Interest (EoI) for qualification of interested parties. To increase & invite more numbers of interested parties, date & time for the submission of the EOI has been extended upto **31st January 2023** (upto 1730 hrs. IST). The parties who applied & submitted the EOI under the previous Advertisement need not submit EOI again. All other terms and conditions of the Invitation for EOI remains unchanged save as specifically amended. The details can be accessed at www.newdelhiairport.in

Delhi International Airport Limited
Registered Office: New Udaan Bhawan, Opposite Terminal 3, Indira Gandhi International Airport, New Delhi- 110037, India
E-mail: ald.dial@gmrgroup.in, W: www.newdelhiairport.in

DIAL/160/PREM ASSOCIATES

SCHEDULE I
FORM A - PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GUJARAT THERMOCATING CO PRIVATE LIMITED

1	Name of Corporate Person	**Gujarat Thermocating Co Private Limited**
2	Date of Incorporation of Corporate Person	15/12/1984
3	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Gujarat
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U29259GJ1984PTC007498
5	Address of the Registered Office and Principal Office (if any) of the Corporate Person	101, Sonet Flats, Near Pritamnagar Akhada, Paldi, Ahmedabad - 380007
6	Liquidation Commencement Date of Corporate Person	23rd January, 2023
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Umesh Harjivandas Ved IBBI Registration Number : IBBI/IPA-002/IP-N00136/2017-18/10376 Address : 304, Shoppers Plaza - V, Opp. Municipal Market, C.G. Road, Navrangpura, Ahmedabad - 380009 Mail Id : umesh@umeshvedcs.com Phone : 079-40326082 / 48904153
8	Last Date for Submission of Claims	22nd February, 2023

Notice is hereby given that the **GUJARAT THERMOCATING CO PRIVATE LIMITED** has commenced voluntary liquidation on 23rd January, 2023.

The stakeholders of **GUJARAT THERMOCATING CO PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22nd February, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 24-01-2023 — **Umesh Harjivandas Ved,** Liquidator
Place : Ahmedabad — IBBI Registration No. : IBBI/IPA-002/IP-N00136/2017-18/10376

EAST CENTRAL RAILWAY

E-AUCTION NOTICE

Sr. Divisional Commercial Manager, E.C. Railway, Samastipur for and on behalf of the president of India invites open e-auction only through IREPS (Indian Railway Web Portal) for awarding of Parcel lease contract for a period of Two (02) years from the date of commencement.

S.No.	Train no.	SLR
01	15273 (RXL-ANVT)	F1
02	14007 (RXL-ANVT)	F1
03	19166 (DBG-ADI)	F1
04	14009 (BMKI-ANVT)	F1
05	12545 (RXL-LTT)	F1
06	14015 (RXL-ANVT)	F1
07	14017 (RXL-ANVT)	F2
08	15236 (DBG-HWH)	F1
09	18420 (JYG-PURI)	F1
10	05514 (JYG-SPJ)	R1
11	05513 (SPJ-JYG)	F1
12		F2
13		R1
14	15284 (JYG-MHI)	F1
15	05536 (JYG-SPJ)	F1
16	15527 (JYG-PNBE)	F1
17		F2
18		R1
19	14005 (SMI-ANVT)	F1

Cataglogue No. : SPJ-SLR-37, **Period :** 2 years from the date of commencement

Instruction to Tenderers :- 01. Availability of e-auction document : E-Auction document is available on the web site of Indian Railway Electronic Procurement System (IREPS). **02. Date and Time fixed for biding of e-auction :** 15.02.2023, 10:00 hrs., **03. Details of Website where e-auction is to be submitted :** Tenders are to be submitted online only through IREPS. For details please visit website **www.ireps.gov.in**. No Manual tender will be accepted.

Divisional Railway Manager (C)/SPJ

PR/01966/SPJ/COML/N/22-23/56

Government of Goa

Directorate of Mines Geology

Institute Menezes Braganza, Panaji-Goa

Website: www.dmg.goa.gov.in — **e-mail: auction-dmg@goa.gov.in**

No.DMG/21/Auction-Cell/2nd NIT/2022 — Date: /01/2023

NOTICE INVITING TENDER

"Invitation of bids for grant of Mining Lease of Iron ore"

In exercise of the powers conferred by Section 10(B) of the Mines and Minerals (Development and Regulation) Act, 1957 and in accordance with the Mineral (Auction) Rules, 2015 notified thereunder, as amended from time to time notified thereunder, the Government of Goa has identified 05 (five) Mineral Blocks of iron ore mineral for electronic auction and hereby invites tenders for the purposes of grant of Mining Lease.

Accordingly, financial bids are invited in digital format only and technical bids are invited both in digital and physical format from eligible bidders.

Eligibility conditions, date and time for participating in the electronic auction are provided in the Tender Document. Detailed Tender Documents along with timelines, notifications, updates and other details for the e-auction process for the mineral blocks are available in electronic form only and can be downloaded from the website of MSTC Limited: (**https://www.mstcecommerce.com/auctionhome/mlcl/index.jsp**).

Interested and eligible bidders can register themselves on the above website. On successful registration, eligible bidders will obtain login ID and password necessary for participation in the e-auction process. Model Tender Document and Mineral Block Summary are available free of cost on the website of MSTC Limited.

Last date for purchase of Tender Document after payment of tender fee on website of e-auction platform provider is March 17,2023 and the last date for submission of the bid is **March 27, 2023 on or before 17:00 hours** (Indian Standard Time).

List of Mineral Blocks for Auction

Sr. No	Name of the Block	Mineral	District	#Price of Tender Document
1	Block V- Advalpale-Thivim Mineral Block	Iron Ore	North Goa	5,00,000.00
2	Block VI- Cudnem-Cormolem Mineral Block	Iron Ore	North Goa	5,00,000.00
3	Block VII- Cudnem Mineral Block	Iron Ore	North Goa	5,00,000.00
4	Block VIII- Thivim-Pirna Mineral Block	Iron Ore	North Goa	5,00,000.00
5	Block IX- Surla-Sonshi Mineral Block	Iron Ore	North Goa	5,00,000.00

The price of Tender Document for mineral block is exclusive of GST. GST is payable under Reverse Charge Mechanism.

DI/Advt/1858/2023

ઉંચા ભાવના કારણે લગ્નની ખરીદીને પણ આંશીક બ્રેકઃ ગ્રાહકોમાં 'રાહ જોવાનુ' માનસ

સોનું રૂા.૫૯૦૦૦ ને પારઃ લગ્નગાળો છતાં સોનીબજારમાં સ્લોડાઉન

સોનાની દાણચોરી રોકવા બજેટમાં આયાત ડયુટી ઘટે તેવી શકયતા

કેન્દ્ર સરકારે સોનાની દાણચોરીને રોકવા માટે આગામી બજેટમાં આયાત ડયુટીમાં ઘટાડો થાય તેવી શકયતા છે. સરકાર અને ઉદ્યોગ અધિકારીઓનું કહેવુ છે કે કોવીડ-૧૯ પછી ગેરકાયદેસર આયાતમાં તેજીનાં કારણે ભારે ડીસ્કાઉન્ટ ઓફર કરી રહેલા દાણચોરોને અટકાવવા માટે ભારતના સોના પરની આયાત અટકાવવા માટે ભારત સોના પરની આયાત જકાત ઘટાડે તેવી આશા છે.

વિશ્વના બીજા ક્રમના સૌથી મોટા ઉપભોકતા દ્વારા આયાત ડયુટીમાં ઘટાડો પીક ડીમાન્ડ સીઝન પહેલા સોનુ સસ્તુ કરીને છુટક વેંચાણમાં વધારો કરી શકે છે અને વૈશ્વીક ભાવોને ટેકો આપી શકે છે. ગ્રે માર્કેટ ઓપરેટરો જેઓ વિદેશમાંથી સોનાની દાણચોરી કરે છે અને ડયુટી ટાળવા માટે તેને રોકડમાં વેચે છે તેમને જુલાઈમાં પ્રોત્સાહન મળ્યુ જયારે સરકારે વેપાર ખાધને ઘટાડવા અને રૂપિયાને ટેકો આપવા માટે સોના પરની મૂળભૂત આયાત જકાત ૭.૫ ટકાથી વધારી ૧૨.૫ ટકા કરી હતી.

અસરકારક ડયુટી હવે ૧૮.૪૫ ટકા છે. જેમાં ૧૨.૫ ટકા આયાત ડયુટી અને ૨.૫૦ ટકા એગ્રીકલ્ચર ઈન્ફ્રાસ્ટ્રકચર ડેવલપમેન્ટ સેસ અને અન્ય કરનો સમાવેશ થાય છે.

વૈશ્વિક મંદીની અસર, ચીનમાં વેપારધંધા સંપૂર્ણ અંકુશમુકત થવા સાથે ડિમાંડ વધવાનો આશાવાદ, દુનિયામાં જુદા જુદા ભૌગોલીક ટેન્શન જેવા કારણોથી ઈન્વેસ્ટરો છેલ્લા કેટલાંક વખતથી સોના તરફ વળ્યા હોવાની સ્થિતિ સર્જાઈ છે

ચાંદીમાં પણ સમાન સ્થિતિ સર્જાઈ હતી હાજર ચાંદીનો ભાવ ૭૧૦૦૦ થયો હતો અને કોમોડીટી એકસચેંજમાં ૬૮૩૦૦ થઈ હતી.

ભારતમાં ૨૦૧૬ માં નોટબંધી લાગુ કરવામાં આવી

અને તેના પગલે સોના-ચાંદીના ભાવો સતત ઉછળવા સાથે કેટલાંક વર્ષોનો રેકોર્ડ તોડવા લાગ્યા છે.રાજકોટમાં આજે દસ ગ્રામ સોનાનો ભાવ ૫૯૦૦૦ ને વટાવી ગયો હતો અને ૫૯૦૫૦ સાંપડયો હતો. વિશ્વ બજારમાં

ત્યારે રદ થયેલી નોટો વટાવવા લોકો સોનાની ખરીદી કરવા તૂટી પડયા હતા અને ત્યારે વાસ્તવિક ભાવ ૩૨૦૦૦ આસપાસ હોવા છતાં ૫૮૦૦૦ જેવા ઉંચા ભાવે વેચાણ થયુ હતું. હવે વાસ્તવિક ભાવ જ આ સ્તરે પહોંચી ગયો

ઈન્વેસ્ટમેન્ટ માટેની ખરીદી ઠપ્પઃ પ્રસંગની ખરીદીને પ્રાથમીકતાઃ મયુર આડેસરા

જેમ્સ એન્ડ જવેલરી એસો.ના સેક્રેટરી મયુરભાઈ આડેસરા જણાવે છે કે સોનાના ભાવ વધતા બજારમાં અસર પડી છે પરંતુ લગ્નગાળો ચાલુ હોવાથી માત્ર લગ્નગાળાની જ ખરીદી થઈ રહી છે. લગ્ન પ્રસંગ માટે ફરજીયાત ગોલ્ડની ખરીદી કરવી પડે છે.સાથે સોનીબજારમાં ખરીદી પર બ્રેક નથી. પરંતુ ખરીદીમાં ઘટાડો નોંધાયો છે. મુખ્ય વાત એ પણ છે કે લગ્નની ખરીદીમાં પણ લોકોએ કાપ મૂકયો છે.તેમજ જુનુ સોનુ આપી સામે નવુ સોનુ ખરીદવાની પ્રાથમીકતા વધી છે.

કહેવાય છે કે ઓલ્ડ ઈસ ગોલ્ડ સોનુ ઓલ ટાઈમ હાઈ હોય છે.આથી લોકો સોના ચાંદીમાં વધુ ઈન્વેસ્ટમેન્ટ કરે છે જેથી સંકટ સમયે કામ આવે.હાલ સોના ચાંદીનાં ભાવમાં ધરખમ વધારો થતા જુનુ સોનું ચાંદી વહેચી નવુ સોના ચાંદી ખરીદવાનું ચલણ વધ્યુ છે.આગામી સમયમાં સોનુ ૬૩૦૦૦ હજારને પાર જાય તેવી શકયતા છે. ગોલ્ડ હંમેશા સેઈફ રીટર્ન માનવામાં આવે છે.આથી લોકો પાસે જયારે પણ પૈસા ભેગા થાય છે ત્યારે સોનું ખરીદે છે પરંતુ હાલના ભાવ વધારાના કારણે જે લોકો ઈન્વેસ્ટમેન્ટ માટે સોનું ખરીદે છે તે ખરીદી પર સંપૂર્ણ રોક લગાવી દીધી છે.હાલ પ્રાથમિકતા મુજબ લગ્ન ખરીદે છે. હાલ પ્રાથમીકતા મુજબ લગ્ન પ્રસંગની ખરીદી વધુ થાય છે.

ઘરાકીને બ્રેક લાગવાનું સ્વાભાવીક છે. ચાલૂ વર્ષે લગ્નગાળો ચિકકાર

મુંઝવણમાં છે. આવતા સમયમાં વસંત પંચમી જેવા પવિત્ર દિવસો આવવાના છે.ત્યારે ઘરાકી કેવી રહે છે તેના પર મીટ માંડવામાં આવી રહી છે.

સોના-ચાંદીના ભાવનો ટ્રેન્ડ સંપૂર્ણપણે વૈશ્વીક આધારીત હોવાનું સ્પષ્ટ છે.ઘરઆંગણે કરન્સીની વધઘટની પણ વતા ઓછા પ્રમાણમાં અસર થતી રહે છે. આવતા દિવસોમાં હવે બજેટ પર વોચ રાખવામાં આવી રહી છે.

સોના પર ઉંચી આયાત જકાત સહીતનાં કરબોજને હળવો કરવા માટે જવેલરી ઉદ્યોગે સરકાર સમક્ષ માંગણી કરી જ છે. વર્તમાન સ્થિતિમાં દાણચોરીનું દુષણ વધુ હોવાની દલીલ છે. આયાત જકાત ઘટાડવામાં આવે તો સોનાની આયાત વધવાની અને વિદેશી હુંડીયામણ બહાર બોલાવવાની સરકારને બીક છે. એટલે કરબોજ ઘટાડવાની આડે એક સપ્તાહ બાકી છે.

સોના-ચાંદીની ટેકસ જોગવાઈઓમાં બદલાવ થાય છે કે કેમ તેના પર નજર રહેશે અને આ સંજોગોમાં આવતા દિવસોમાં ભાવમાં મોટી વધઘટ જોવા મળવાની શકયતાનો ઈન્કાર થતો નથી.

સોના-ચાંદીના ભાવોમાં વન-વે તેજીનો દોર યથાવત રહ્યો હોય તેમ ભાવ મોરચે નવા-નવા રેકોર્ડ થવા લાગ્યા છે. હાજર બજારમાં સોનાનો ભાવ ૫૯૦૦૦ ને વટાવી ગયો હતો. એકધારી તેજી અને ઉંચા ભાવને પગલે લગ્નગાળો હોવા છતાં સોનીબજારમાં ઘરાકી ધીમી પડી ગયાની સ્થિતિ છે.

ગ્રાહકોનો એક વર્ગ બજેટમાં કાપ મુકવા લાગ્યોઃ ધીમી ખરીદી વચ્ચે જુનુ સોનું પરત કરીને નવા દાગીના ખરીદવાનું વધતુ ચલણ

એનઆરઆઈની સીઝન પણ જામી નથી.

૧૯૩૫ ડોલર હતો.જયારે કોમોડીટી એકસચેંજમાં ૫૭૦૫૦ નવો રેકોર્ડ થયો હતો.

છે.

ઝવેરીઓનાં કહેવા પ્રમાણે સોનાના ભાવ ઉંચે જાય ત્યારે

હોવાથી સારી ઘરાકીનો માહોલ હતો. પરંતુ ઉંચા ભાવથી માહોલ ખરડાયો હતો. લગ્ન માટે ખરીદી નકકી કરવામાં ગ્રાહકોના એક વર્ગે વેઈટ એન્ડ વોચનું માનસ અપનાવ્યું છે.

ફરી ભાવઘટાડાની આશા રાખીને ખરીદીને બ્રેક મારી છે. એક વર્ગ દ્વારા ખરીદીમાં કાપ મુકવામાં આવ્યો છે. અર્થાત ૧૦ તોલાની ખરીદી કરવી હોય તો બજેટ ઘટાડીને ૭ થી ૮ તોલાનું કરી નાખ્યુ છે. આ સિવાય જુનુ સોનું પરત આપીને નવા દાગીના ખરીદવાનું ચલણ વધી ગયુ છે. ઝવેરીઓ પણ ઉંચા ભાવને કારણે

કપાસીયા તેલમાં વધુ ૨૦ તૂટયા સીંગતેલમાં ૧૦નો ભાવ ઘટાડો

ખાદ્યતેલોમાં સીઝન પૂર્ણતાના આરે છે ત્યારે મંદીનો માહોલ સર્જાયો હોય તેમ આજે સતત બીજા દિવસે ભાવ ઘટાડો થયો હતો.

તેલ બજારનાં વેપારીઓનાં કહેવા પ્રમાણે સીંગતેલ નવા ટીન ૧૦ રૂપિયાના ઘટાડાથી ૨૭૧૦ હતા. કપાસીયા તેલ ડબ્બે વધુ ૨૦ ના ઘટાડાથી ૨૦૧૦ થી ૨૦૬૦ હતું.રીટેઈલ ઘરાકી ઘટી ગયાની અસર હતી.

બીજા અને ત્રીજા ક્રમની હરીફાઈમાં મસ્કે જેફને પાછળ રાખ્યા

બ્લુમબર્ગ બિલેનીયર ઈન્ડેકસઃ અદાણી ચોથા ક્રમેઃ મુકેશ અંબાણી ટોપ ટેનમાંથી આઉટ

નવી દિલ્હી તા.૨૪

બ્લુમબર્ગ બિલેનિયર ઈન્ડેકસમાં ૧૮૮ અબજ ડોલરની સંપતિ સાથે ફ્રાન્સનાં બિઝનેસમેન બર્નાર્ડ અર્નાલ્ટે પોતાનો પહેલો નંબર જાળવી રાખ્યો છે.પરંતુ ભારતનાં અબજોપતિ ગૌતમ અદાણીને જેફ બેજોસે પાછળ રાખી દીધા છે.બીજા

ક્રમ માટે એલન મસ્ક અને અદાણી વચ્ચે ચાલી રહેલી રેસમાં જેફ બેજોસ આવી ગયા છે.

બ્લુમબર્ગ બિલેનીયર ઈન્ડેકસનાં લેટેસ્ટ અપડેટમાં અદાણી હવે ચોથા નંબર પર છે.એલન મસ્ક બીજા અને જેફ બેજોસ ત્રીજા ક્રમે છે.મુકેશ અંબાણીને એક ક્રમનું નુકશાન થયુ છે.હવે તે ૧૨ માં ક્રમમાં છે. ઉલ્લેખનીય છે કે વર્ષ ૨૦૨૨ માં દુનિયાભરનાં અબજોપતિઓમાં ભારતના ગૌતમ અદાણી કમાણીમાં નંબર વન હતા પણ નવા વર્ષમાં તે આ લીસ્ટમાં નથી.અબજોપતિઓમાં નંબર વનનો દરજજો ગુમાવનાર એલન મસ્ક ગત વર્ષની જેમ આ વર્ષની શરૂઆતમાં જ દોલત ગુમાવનાર નંબર વન બની ગયા હતા. પરંતુ આ વર્ષે દોલત કમાનારમાં તે ૯ માં ક્રમે છે. ફ્રાન્સના અબજોપતિ બર્નાર્ડ અર્નાલ્ટ નંબર વન અબજોપતિની સાથેસાથે કમાણીમાં પણ નંબર વનની પોજીશનમાં છે. બ્લુમબર્ગ બિલેનીયર ઈન્ડેકસમાં બિલ ગેટસ પાંચમા, વોરેન બફેટ છઠ્ઠા, લેરી એરીસન સાતમા, લેરી પેઝ આઠમાં, સર્ગી બ્રિન ૯ માં, અને સ્ટીવન બોલ્મર ૧૦ માં ક્રમે છે. જયારે મુકેશ અંબાણી ટોપ ટેનમાંથી ફેંકાઈને ૧૨ માં ક્રમે છે.

ADITYA BIRLA CAPITAL
PROTECTING INVESTING FINANCING ADVISING

આદિત્ય બિરલા હાઉસિંગ ફાઈનાન્સ લિમિટેડ

રજિસ્ટર્ડ ઓફિસ- ઈન્ડિયન રેયોન કંપાઉન્ડ, વેરાવળ, ગુજરાત-૩૬૨૨૬૬
શાખા ઓફિસઃ ૩૦૭, ૩ જે માળે, ટર્કોઈઝ બિલ્ડિંગ, પરિમલ ગાર્ડન સામે
પંચવટી ચાર રસ્તા, અમદાવાદ-૩૮૦૦૦૬.

એપેન્ડિકસ – IV (જુઓ ધી સિક્યોરિટી ઈન્ટરેસ્ટ (એન્ફોર્સમેન્ટ) નિયમો, ૨૦૦૨નો નિયમ ૮ (૧))
કબજા નોટિસ (સ્થાવર સંપત્તિ માટે)

નીચે સહી કરનાર આદિત્ય બિરલા હાઉસિંગ ફાઈનાન્સ લિમિટેડના અધિકૃત અધિકારી તરીકે ધી [illegible]

સ્થાવર મિલકતનું વર્ણન

[illegible]

તા. ૨૪-૦૧-૨૦૨૩ અધિકૃત અધિકારી
સ્થળ: અમદાવાદ આદિત્ય બિરલા હાઉસિંગ ફાઈનાન્સ લિમિટેડ

बैंक ऑफ इंडिया Bank of India BOI

સ્પેશિયલાઈઝ્ડ એસેટ રિકવરી મેનેજમેન્ટ શાખા
મેઝેનિન ફ્લોર, ૭૦/૮૦ એમ.જી. રોડ, ફોર્ટ, મુંબઈ-૪૦૦૦૦૧.
ટેલિ.: ૦૨૨-૨૨૬૭૩૫૪૯,
ઈમેઈલ:SARM.MumbaiSouth@bankofindia.co.in

પ્રતીકાત્મક કબજા નોટિસ (નિયમ ૮ (૧)) (સ્થાવર મિલકત માટે)

આથી, નીચે સહી કરનાર તે બેંક ઓફ ઈંડિયાના અધિકૃત અધિકારીએ ધી સિક્યોરિટાઈઝેશન એન્ડ રીકન્સ્ટ્રકશન ઓફ ફાયનાન્શિયલ એસેટ્સ એન્ડ એનફોર્સમેન્ટ ઓફ સિક્યોરીટી ઈન્ટરેસ્ટ એક્ટ, ૨૦૦૨ [illegible]

સ્થાવર સંપત્તિનું વર્ણન

[illegible]

તારીખ ૨૨-૦૧-૨૦૨૩ અધિકૃત અધિકારી
સ્થળ : મેમનગર, અમદાવાદ બેંક ઓફ ઈંડિયા

SCHEDULE I
FORM A - PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GUJARAT THERMOCATING CO PRIVATE LIMITED

1	Name of Corporate Person	Gujarat Thermocating Co Private Limited
2	Date of Incorporation of Corporate Person	15/12/1984
3	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Gujarat
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U29259GJ1984PTC007498
5	Address of the Registered Office and Principal Office (if any) of the Corporate Person	101, Sonet Flats, Near Pritamnagar Akhada, Paldi, Ahmedabad - 380007
6	Liquidation Commencement Date of Corporate Person	23rd January, 2023
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Umesh Harjivandas Ved IBBI Registration Number : IBBI/IPA-002/IP-N00136/2017-18/10376 Address : 304, Shoppers Plaza - V, Opp. Municipal Market, C.G. Road, Navrangpura, Ahmedabad - 380009 Mail Id : umesh@umeshvedcs.com Phone : 079-40326082 / 48904153
8	Last Date for Submission of Claims	22nd February, 2023

Notice is hereby given that the **GUJARAT THERMOCATING CO PRIVATE LIMITED** has commenced voluntary liquidation on 23rd January, 2023.
The stakeholders of **GUJARAT THERMOCATING CO PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22nd February, 2023 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date : 24-01-2023 **Umesh Harjivandas Ved,** Liquidator
Place : Ahmedabad IBBI Registration No. : IBBI/IPA-002/IP-N00136/2017-18/10376

ધી કોસમોસ કો-ઓપ.બેંક લિ.
(મલ્ટીસ્ટેટ શિડ્યૂલ્ડ બેંક)
ઓફિસ : "કોસમોસ બેંક ભવન",સેલ્સ ઈન્ડિયા સામે, ઈન્કમટેક્ષ ચાર રસ્તા, આશ્રમરોડ, અમદાવાદ-૩૮૦ ૦૦૯. ફોન.નં : ૦૭૯-૨૭૫૪૫૬૯૩, ૨૭૫૪૫૬૯૪.

કબજા નોટીસ
(રૂલ ૮(૧) મુજબ સ્થાવર મિલકત માટે)

આથી, હું નીચે સહી કરનાર ધી કોસમોસ કો.ઓપ.બેંક લી. ના ધી સીક્યોરીટાઇઝેશન એન્ડ રિકન્સ્ટ્રક્શન ઓફ ફાઇનાન્સીયલ એસેટસ એન્ડ એન્ફોર્સમેન્ટ ઓફ સીક્યુરીટી ઇન્ટ્રેસ્ટ એક્ટ ૨૦૦૨ (એકટ ૫૪ ઓફ ૨૦૦૨) અન્વયે ના અધિકૃત અધીકારી છીએ. અમોએ ઉપરોક્ત કાયદાની કલમ ૧૩(૧૨) અને નિયમ ૩, ધી સીક્યુરીટી ઇન્ટ્રેસ્ટ (એનફોર્સમેન્ટ) નિયમ ૨૦૦૨ અન્વયે તા. ૦૪/૧૦/૨૦૨૧ ના રોજ **મે. એસપીએસ ઓટોટ્યુબ્સ પ્રાઈવેટ લિમિટેડ** ઓને કે જે તેમના લેણાં બાકી **રકમ રૂા. ૩૩,૩૨,૪૭,૪૮૬.૭૦ (અંકે રૂા. તેત્રીસ કરોડ બત્રીસ લાખ સુડતાલીસ હજાર ચારસો છયાંસી રૂપિયા અને સિત્તેર પૈસા પૂરા.)** + વ્યાજ, ચાર્જીસ તથા અન્ય ખર્ચ નોટીસ મળેથી દીન ૬૦ માં ભરપાઇ કરવા બાબત ની માંગણા નોટીસ આપેલ હતી.

આ નોટીસ થી બાકીદાર, જામીનદારો અને ગીરો કરનારાઓ અને જાહેર જનતાને જાણ કરવામાં આવે છે કે ઉપરોક્ત બાકીદાર, જામીનદારો અને ગીરો કરનારાઓએ, માંગણા નોટીસ માં જણાવ્યા મુજબની રકમ નિયત સમય મર્યાદામાં ભરપાઇ કરેલ ન હોવાથી ઉપરોક્ત કાયદાની કલમ ૧૪ (૧-A) મુજબ પ્રાપ્ત થયેલ અધિકારોની રૂઇએ કોર્ટ કમિશ્નરશ્રીએ નીચે દર્શાવ્યા મુજબની ગીરો કરેલ મિલકતો નો પ્રત્યક્ષ કબજો તા.૨૨/૦૧/૨૦૨૩ ના રોજ લીધેલ છે. અને અમો નીચે સહી કરનાર અધિકૃત અધીકારી ને સોપેલ છે.

આથી બાકીદાર, જામીનદારો, ગીરો કરનારાઓ અને જાહેર જનતાને ચેતવણી આપવામાં આવે છે કે આ મિલકતો સાથે કોઈપણ પ્રકારના વ્યવહારો કરવા નહીં કે કરાવવા નહીં. જો કોઈ આ મિલકતો સાથે વ્યવહારો કરશે અથવા કરાવ્યા હશે તો તે ધી કોસમોસ કો.ઓપ. બેંક લી., **નરોડા રોડ શાખાનો રકમ રૂા.૩૮,૯૬,૧૦,૨૦૪.૫૬ (અંકે રૂા. આડત્રીસ કરોડ છન્નું લાખ દસ હજાર બસો ચાર રૂપિયા અને છપ્પન પૈસા પૂરા.)** તારીખ ૩૧/૧૨/૨૦૨૨ સુધીની બાકી + વ્યાજ, ચાર્જીસ તથા અન્ય ખર્ચ વગેરે ના બોજાને આધીન રહેશે.

સિક્યોર્ડ મિલકતો મુક્ત કરાવવા ઉપલબ્ધ સમય બાબતે ઉક્ત એકટના સેકશન ૧૩ના સબ સેકશન (૮) ની જોગવાઈ તરફ બાકીદાર નું ધ્યાન દોરવામાં આવે છે.

બેન્ક ને મોર્ગેજ આપેલ મિલકતો નું વર્ણન :

(૧) મિલકત ના માલિક - શ્રી સજી પ્રકાશ જૈન

નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા	નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા	નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા
૧	૧૬૦	૪૦૦.૦૦ ચો.વાર	૨	૧૫૯	૬૫૨.૭૬ ચો.વાર	૩	૧૮૩	૩૪૬.૫૮ ચો.વાર
૪	૧૮૨	૩૩૪.૮૭ ચો.વાર	૫	૧૮૧	૪૦૦.૦૦ ચો.વાર	૬	૧૮૪	૩૨૪.૪૯ ચો.વાર
૭	૧૮૫	૩૫૪.૫૮ ચો.વાર	૮	૧૮૬	૪૩૩.૮૫ ચો.વાર	૯	૧૮૭	૪૧૨.૭૧ ચો.વાર

બધુ મળીને આશરે ૩૬૫૯.૮૪ ચોરસ વાર/૩૦૬૦.૧૦ ચોરસ મીટર જમીન સહિત રોડ રસ્તા ની જમીન આશરે ૫૬૩.૧૨ ચોરસ વાર/ ૪૭૦.૮૪ ચોરસ મીટર એટલે કુલ બધુ મળીને આશરે ૪૨૨૨.૯૬ ચોરસ વાર/ ૩૫૩૦.૯૪ ચોરસ મીટર જમીન કે જે મોજે : કાણોતર, તાલુકા : બાવળા, રજી. સબ ડિસ્ટ્રિક્ટ બાવળા, ડિસ્ટ્રિક્ટ : અમદાવાદ ના રેવન્યુ સર્વે / બ્લોક નં. ૭૮(૧૫૩ પૈકી) સ્થિત એન.ડી.કે. સોપાન સ્કીમ માં આવેલી સ્થાવર મિલકત.

(૨) મિલકત ના માલિક - શ્રી રોમિત પ્રકાશરાજ જૈન

નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા	નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા	નં.	સબ-પ્લોટ નં.	પ્લોટ એરિયા
૧	૧૬૩	૪૦૦.૦૦ ચો.વાર	૨	૧૬૨	૪૦૦.૦૦ ચો.વાર	૩	૧૬૧	૪૦૦.૦૦ ચો.વાર
૪	૧૮૦	૪૦૦.૦૦ ચો.વાર	૫	૧૭૯	૪૦૦.૦૦ ચો.વાર	૫	૧૭૮	૪૦૦.૦૦ ચો.વાર
૭	૧૮૮	૪૩૭.૮૫ ચો.વાર						

બધુ મળીને આશરે ૨૮૩૭.૮૫ ચોરસ વાર/૨૩૭૨.૮૧ ચોરસ મીટર જમીન સહિત રોડ રસ્તા ની જમીન આશરે ૫૬૩.૧૨ ચોરસ વાર/ ૪૭૦.૮૪ ચોરસ મીટર એટલે કુલ બધુ મળીને આશરે ૩૪૦૦.૯૭ ચોરસ વાર/ ૨૮૪૩.૬૫ ચોરસ મીટર જમીન કે જે મોજે : કાણોતર, તાલુકા : બાવળા, રજી. સબ ડિસ્ટ્રિક્ટ બાવળા, ડિસ્ટ્રિક્ટ : અમદાવાદ ના રેવન્યુ સર્વે / બ્લોક નં. ૭૮(૧૫૩ પૈકી) સ્થિત એન.ડી.કે. સોપાન સ્કીમ માં આવેલી સ્થાવર મિલકત.

તારીખ : ૨૨/૦૧/૨૦૨૩ અધિકૃત અધિકારી
સ્થળ : મોજે : કાણોતર, તા.બાવળા, જી. અમદાવાદ ધી કોસમોસ કો.ઓપ.બેંક લી.

EIMCO ELECON

EIMCO ELECON (INDIA) LTD.
CIN : L29199GJ1974PLC002574
Regd. Office : Anand - Sojitra Road, Vallabh Vidyanagar-388 120, Gujarat.
Ph : (02692) 230602 Fax : (02692) 236506. Email : investor@eimcoelecon.in Website : www.eimcoelecon.in

EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED ON 31st DECEMBER-2022 (₹ in Lakh)

Sr. No.	Particulars	Standalone						Consolidated					
		Quarter Ended			Nine Months Ended		Year Ended	Quarter Ended			Nine Months Ended		Year Ended
		31.12.2022 Unaudited	30.09.2022 Unaudited	31.12.2021 Unaudited	31.12.2022 Unaudited	31.12.2021 Unaudited	31.03.2022 Audited	31.12.2022 Unaudited	30.09.2022 Unaudited	31.12.2021 Unaudited	31.12.2022 Unaudited	31.12.2021 Unaudited	31.03.2022 Audited
1	Total Income from Operations	3,808.73	3,689.44	2,262.70	10,846.03	4,843.95	8,444.37	3,808.73	3,689.44	2,262.70	10,846.03	4,843.95	8,444.37
2	Net Profit/(Loss) from ordinary activities after tax	489.09	749.31	181.41	1,110.22	474.13	851.95	491.12	609.90	189.80	971.32	489.13	867.79
3	Net Profit/(Loss) for the period after tax (after Extraordinary items)	489.09	749.31	181.41	1,110.22	474.13	851.95	491.12	609.90	189.80	971.32	489.13	867.79
4	Total comprehensive income for the period (comprising profit for the period after tax and other comprehensive income after tax)	489.09	749.31	181.41	1,110.22	474.13	825.46	491.12	609.90	189.80	971.32	489.13	841.30
5	Equity Share Capital	576.84	576.84	576.84	576.84	576.84	576.84	576.84	576.84	576.84	576.84	576.84	576.84
6	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)						32,386.53						32,707.19
7	Earnings Per Share (before extraordinary items) (of ₹ 10/- each)												
	(a) Basic :	8.48	12.99	3.14	19.25	8.22	14.77	8.51	10.57	3.29	16.84	8.48	15.04
	(b) Diluted :	8.48	12.99	3.14	19.25	8.22	14.77	8.51	10.57	3.29	16.84	8.48	15.04
8	Earnings Per Share (after extraordinary items) (of ₹ 10/- each)												
	(a) Basic :	8.48	12.99	3.14	19.25	8.22	14.77	8.51	10.57	3.29	16.84	8.48	15.04
	(b) Diluted :	8.48	12.99	3.14	19.25	8.22	14.77	8.51	10.57	3.29	16.84	8.48	15.04

Notes: 1. The above is an extract of the detailed format of Financial Results for the Quarter and Nine Months ended on 31st December, 2022 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the above results are available on the Stock Exchange websites. (www.bseindia.com/www.nseindia.com) and Company's website www.eimcoelecon.in.
2. The Company has only one reportable business segment i.e. Machinery and Spares which is applicable to standalone results.The Company has only one reportable business segment i.e. Machinery and Spares which is applicable to standalone results.
3. Consolidated Statement include shares in Associate: Eimco Elecon Electricals Ltd.
4. Figures of the previous quarters/period have been regrouped/rearranged wherever necessary to make them comparable with figures of the current quarter /period.

Place : Vallabh Vidyanagar
Date : 23 January, 2023

For and on behalf of the Board of Directors
MUKULNARAYAN DWIVEDI - EXECUTIVE DIRECTOR
DIN: 08442155